

credit facilities under the third Bombay Water Supply and Sewerage project for a part of the second phase of the Bombay Sewage Disposal project.

(b) This is because of differences of views regarding the extent of foreign consultancy services to be employed on this project.

(c) Efforts are being made to reconcile the differences and to avoid credit cancellation.

Anti Smoking Legislation

1763. SHRI P.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government propose to introduce anti smoking legislation; and

(b) if so, the details thereof and the salient features of the proposed bill?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAICHOWDHARY): (a) and (b). Yes. The proposed legislation seek amendments to the existing legislation on cigarette, namely. The cigarette (Regulation of production, Supply and Distribution) Act, 1975 in consultation with Ministry of Law and other concerned authorities. The main features of the proposed legislation are as follows:-

The existing statutory warning on cigarette packets/advertisements/hoarding that 'Cigarette smoking is injurious to health' will be expanded to include one or more of the other telling slogans mentioned below:-

'Smoking can lead to Oral Cancer'

'Smoking can cause heart problems'

'Smoking may reduce your life span'

Smoking can aggravate respiratory problems'

Statutory warning will be prominently displayed on the cigarette packets.

Prohibition of advertisements of cigarettes.

Leprosy Vaccine Trial

1764. SHRI PARASRAM BHARDWAJ:
SHRI B. DEVRAJAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Council of Medical Research agreed to fully finance the multicentre World Health Organisation leprosy vaccine trial in India, when the same vaccine trial in two other countries is being funded by the WHO;

(b) whether different views have been expressed regarding its trial in the country;

(c) if so, the details thereof; and

(d) the reaction of the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAICHOWDHARY): (a) ICMR has reported that they are carrying out comparative clinical evaluation of two indigenous anti-leprosy vaccines 1) ICRC and 2) M.W. along with a anti-leprosy vaccine developed by WHO. M.Habana Vaccine will be included in this trial if it is made available by the time

the trial begins. Thus, the trial is not with the WHO Vaccine only. Since they are largely testing their indigenous vaccines, ICMR decided to fund the trial on its own.

(b) to (d). While some doctors have protected, by and large leprologists, medical scientists and member of the public have welcomed the trial. The field trial was situated in Village Malaipattu by Justice Krishna Swamy, in the presence of several eminent leprologist and representatives of Public Health Directorate of Tamil Nadu.

[*Translation*]

Sanskrit Schools and Colleges in U.P.

1765. SHRI HARISH RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Sanskrit Schools and Colleges functioning in Uttar Pradesh and the locations thereof;

(b) whether special grants and incen-

tives are provided by Union Government to encourage these institutions and if so, the details thereof for the last three years;

(c) the annual expenditure being incurred on this account;

(d) whether Government propose to increase the special grant and incentives to Sanskrit Schools and colleges; and

(e) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIRAJMANGAL PANDE): (a) The information is not available in the Ministry.

(b) and (c). Grants-in-Aid are released to voluntary Sanskrit organisations/Institutions for promotion and propagation of Sanskrit, on their requests recommended by the State Government on year to year basis. The details regarding the number of Sanskrit Institutions in U.P. which were sanctioned grant-in-aid by the Ministry during the last three years are given below:-

<i>Year</i>	<i>Number of institution</i>	<i>Amount sanctioned</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987-88	138	Rs. 27,02,915/-
1988-89	147	Rs.24,60,485/-
1989-90	154	Rs.32,64, 506/-

(d) and (e). Requests for financial assistance/enhancement are considered by duly constituted Central Grants-in-Aid Committee, keeping in view the nature and importance of the project subject to availability of funds.

Civil Facilities to Colonies in Delhi.

1766. SHRI HARISH RAWAT: Will the

Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of unauthorised colonies in Delhi and the number of colonies out of them in Nangloi area; and

(b) the time by which road, electricity and water facilities are likely to be provided